

RAJYA SABHA

*SYNOPSIS OF DEBATE

(Proceedings other than Questions and Answers)

Monday, August 01, 2011/ Sravana 10, 1933 (Saka)

OBITUARY REFERENCE

MR. CHAIRMAN: Hon. Members, I refer with profound sorrow to the passing away of Shri M.A. Kadar and Shrimati Sushila Rohatgi, former Members of this House; Sri Sathya Sai Baba; Dr. V.P. Dutt, former Member of this House; Shri Dorjee Khandu, sitting Chief Minister of Arunachal Pradesh; and Shri M.S. Gurupadaswamy, Shri Rao Man Singh, Shri Mostafa Bin Quasem, Shri Bhajan Lal, Shri M.F. Husain, Shri Ram Chandra Vikal, Shri Chaturanan Mishra, Shri Sudarshan Akarapu and Shri V. Rajeshwar Rao, former Members of this House.

Shri M.A. Kadar, passed away on the 9th of January, 2011, at the age of 68 years.

Born in November, 1942, at Mandapam in Ramanathapuram district of Tamil Nadu, Shri Kadar had his education at Schwarts High School.

A businessman by profession, Shri M.A. Kadar worked for the upliftment of the downtrodden and weaker sections of the society. He was associated with various social welfare organizations. He was

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also the Chairman of the Mandapam Panchayat and the Ramanathapuram Municipality.

Shri M.A. Kadar represented the State of Tamil Nadu in this House from June, 1998 to June, 2004.

In the passing away of Shri M.A. Kadar, the country has lost an able Parliamentarian.

Shrimati Sushila Rohatgi, passed away on the 9th of April, 2011, at the age of 89 years.

Born in August, 1921, at Allahabad, Shrimati Rohatgi had her education at Annie Besant School, St. Mary's Convent, Crosthwaite Girls College and Allahabad University.

A social worker, Shrimati Rohatgi was President of the All India Women's Conference, Kanpur. She was Vice-President of the Indian Institute of Public Administration, New Delhi and served as Chairperson of the Central Social Welfare Board from 1981 to 1985. She also started many Family Council Centres in a number of States to provide help in cases of family disputes, maladjustments and marital discord among others.

Shrimati Sushila Rohatgi started her legislative career as a Member of the First Kanpur Municipal Corporation. She was a Member of the Uttar Pradesh Legislative Assembly from 1962 to 1967. She was also a Member of the Uttar Pradesh Legislative Council from 1988 to 1994. She served as Minister of Power in the Government of Uttar Pradesh from May to June, 1988 and Minister of Home Affairs from June, 1988 to December, 1989. She was also the Leader of Opposition in the Uttar Pradesh Legislative Council from July, 1992 to May, 1994. She was a Member of the Fourth and the Fifth Lok Sabha. Shrimati Rohatgi served as Deputy Minister in the Ministry of Finance in the Union Council of Ministers from 1971 to 1977 and as Minister of State in the Department of Education and Culture in the Ministry of Human Resource Development from September, 1985 to May, 1986; in the Department of Power in the

Ministry of Energy from May, 1986 to May, 1988; and in the Ministry of Petroleum and Natural Gas from June to October, 1986.

Shrimati Sushila Rohatgi represented the State of Uttar Pradesh in this House from January, 1985 to April, 1988.

In the passing away of Shrimati Sushila Rohatgi, the country has lost an eminent administrator, an able Parliamentarian and a distinguished social worker.

Sri Sathya Sai Baba, a charismatic spiritual leader, passed away on the 24th of April, 2011, at the age of 84 years.

Born in Puttaparthi village of Andhra Pradesh in November, 1926, Shri Sathyanarayana Raju gave up all worldly ties and came to be known as Sathya Sai Baba. He built an ashram and his main residence, Prasanthi Nilayam, at Puttaparthi in 1950.

Sri Sathya Sai Baba had a large number of followers belonging to different walks of life, both within India and abroad. He exhorted his devotees to follow the five tenets of *Satya*, *Dharma*, *Shanti*, *Prema* and *Ahimsa*. Sri Sathya Sai Baba touched the lives of many through his welfare activities that helped lakhs of poor people by providing drinking water, free healthcare facilities and free value-based education. He transformed his native village of Puttaparthi into a town with metro-like facilities including general hospitals, schools, colleges, Sathya Sai University complex, etc. He also launched several drinking water projects in Anantapur, Medak, Mahabubnagar, East and West Godavari districts of Andhra Pradesh and Chennai. The Sathya Sai Central Trust, a charitable trust founded in 1972, undertakes social welfare projects and manages medical and degree colleges, schools, hospitals and Sadhana Trust of books at Puttaparthi and Bangalore.

In the passing away of Sri Sathya Sai Baba, the country has lost an iconic spiritual leader and a philanthropist.

Dr. V.P. Dutt, passed away on the 26th of April, 2011, at the age of 86 years.

Born at Sialkot in Pakistan in June, 1925, Dr. V.P. Dutt had his education at Murray College, Sialkot; F.C. College, Lahore; Stanford University, U.S.A.; and Peking University, China.

An educationist by profession, Dr. Dutt served as Professor at the Delhi University, and later as Pro-Vice-Chancellor of that University. He was a specialist on East Asian Studies, particularly, Chinese Studies. He served as Adviser to the Indian Delegation to the U.N. General Assembly Session in 1968 and was also Honorary Adviser to the External Services of All India Radio from 1970 to 1971. He also worked as a Radio and Television Commentator on national and international affairs.

Dr. V.P. Dutt was a prolific writer and had several publications to his credit, such as 'China's Foreign Policy, 1958-62', 'China and the World, 1966', and 'India's Foreign Policy with particular reference to Asia and the Pacific'.

Dr. V.P. Dutt was a Nominated Member of this House for two terms, from December, 1971 to April, 1974, and, again, from April, 1974 to April, 1980.

In the passing away of Dr. V.P. Dutt, the country has lost an eminent educationist and a distinguished parliamentarian.

Shri Dorjee Khandu, Chief Minister of Arunachal Pradesh, a distinguished, highly popular and charismatic leader, passed away on the 30th April, 2011, at the age of 56 years, in a tragic helicopter crash.

Born in Gyangkhar village in Tawang District of Arunachal Pradesh in March, 1955, Shri Khandu engaged himself in social and welfare activities for the people and was instrumental in augmenting water supply, electricity, communication networks and in establishing schools and hospitals in remote areas of the State. Shri Khandu worked for the Indian Army Intelligence Corps and was awarded a gold medal for rendering meritorious services. He was active in his political career and engaged himself in social welfare activities in rural areas and established cultural and cooperative societies in

Arunachal Pradesh. He led the cultural troupe of Arunachal Pradesh to the Asian Games held at Delhi in 1982 and won a silver medal.

Shri Khandu was first elected uncontested as the District Vice-President of the West Kameng Zilla Parishad in 1983 and worked in that capacity till 1987. He started his legislative career as a Member of the First Legislative Assembly of the State of Arunachal Pradesh in 1990 and during the successive years, he continued to be a Member of the Second, Third, Fourth and Fifth Legislative Assemblies. He held several portfolios in the Government of Arunachal Pradesh from 1995 to 2007 -- as Minister of State and Cabinet Minister for a variety of portfolios. Shri Dorjee Khandu became the Chief Minister of Arunachal Pradesh on the 9th of April, 2007, and again became the Chief Minister of the State on 25th of October, 2009, and served in that capacity till his untimely demise. His 'People's First' policy focused on the education and health sectors and was designed to bring about equitable distribution of the fruits of development. During his stint as Chief Minister, he has shown exemplary devotion and dedication to all round development of the State and its people.

In the passing away of Shri Dorjee Khandu, the country has lost an eminent leader, an able administrator, a dedicated social worker and a compassionate human being.

Shri M.S. Gurupadaswamy, passed away on the 10th of May, 2011 at the age of 88 years, following a heart attack.

Born in Malangi in Mysore district of Karnataka in August 1922, Shri Gurupadaswamy had his education at Maharaja's College, Mysore University and Lucknow University.

An agriculturist and a social worker, Shri M.S. Gurupadaswamy was actively involved in the freedom struggle right from his student days and took part in the Quit India Movement of 1942. Shri Gurupadaswamy was the founder of the Institute of Parliamentary Studies, Delhi. He was President of the Mysore State Rationalist Association, Mysore State Journalists' Association and

Sericulture Workers' Union. He also served as Chairman of the National Committee on Child Labour and General Secretary of the Indian Council for Africa, besides being associated with several other important organizations.

Shri M.S. Gurupadaswamy started his legislative career at the young age of 29 years, when he was elected to the First Lok Sabha in 1952. He served in the Union Council of Ministers as Minister of State in the Department of Atomic Energy from March, 1967 to June, 1967 and in the Ministry of Food, Agriculture, Community Development and Cooperation from June, 1967 to October, 1969, and also as Minister of Petroleum and Chemicals from December, 1989 to November 1990.

Shri M.S. Gurupadaswamy represented the former State of Mysore (now Karnataka) in this House from April, 1960 to April 1966, from April, 1966 to April, 1972, and again from April, 1984 to April, 1990. He also represented the State of Uttar Pradesh in this House from April, 1990 to July, 1992. He was Leader of the House from December, 1989 to November, 1990 and also Leader of the Opposition on two occasions, namely, from March, 1971 to April, 1972, and again from June, 1991 to July, 1991 in the Rajya Sabha.

Shri M.S. Gurupadaswamy had a few publications to his credit, namely, 'International Studies', 'Political Pilgrimage', and 'Communalism', among others. He was also the Editor of the Kannada weekly 'Prajamata' (Bangalore).

In the passing away of Shri M.S. Gurupadaswamy, the country has lost a veteran freedom fighter, an able administrator and an eminent parliamentarian.

Shri Rao Man Singh, passed away on the 11th of May, 2011, at the age of 77 years, after protracted illness.

Born in Meerpur in Mohindergarh district of Haryana in December, 1933, Rao Man Singh served in the Punjab and Haryana Police Service and retired as Superintendent of Police in 1991. He

was Chairman of the Staff Selection Commission, Haryana, from January to July, 2000.

Shri Singh was an avid sports lover and took keen interest in football, volleyball, kabaddi and hockey during his college days. He received the 'General Cariappa Shield' for all round best student of Ahir College, Rewari. He represented the Punjab Police in the All India Police Football tournament from 1959 to 1961.

Shri Rao Man Singh was an active Member of 'Yadav Kalyan Sabha', Narnaul, Rewari and Gurgaon and organized a number of conferences of Yadav Samaj for creating social awareness against the menace of dowry.

Shri Rao Man Singh represented the State of Haryana in this House from June, 2001 to August, 2004.

In the passing away of Shri Rao Man Singh, the country has lost an able parliamentarian.

Shri Mostafa Bin Quasem, passed away on the 29th of May, 2011, at the age of 70 years, under tragic circumstances.

Born in May, 1941, at Khashpur village in district 24 Parganas of West Bengal, Shri Quasem had his education at Presidency College, Kolkata; Central Calcutta College; and Calcutta University.

A teacher by profession, Shri Mostafa Bin Quasem taught Political Science at Basirhat College, West Bengal. He served as a Member of the Senate, Calcutta University; the Syndicate, Calcutta University; and Court of the Aligarh Muslim University. He had also served as the President of the West Bengal Madrasah Education Board.

Shri Mostafa Bin Quasem was a Member of the West Bengal Legislative Assembly for five terms. He was recently elected to that Assembly from the Basirhat North Constituency.

Shri Mostafa Bin Quasem represented the State of West Bengal in this House from April, 1984 to April, 1990. He also served on the panel of Vice-Chairman in this House from 1987 to 1988.

In the passing away of Shri Mostafa Bin Quasem, the country has lost a distinguished parliamentarian.

Shri Bhajan Lal, passed away on the 3rd of June, 2011, at the age of 80 years.

Born in October, 1930, at village Koranwali, Bahawal Nagar, Bahawalpur (now in Pakistan), Shri Bhajan Lal had his education at Government college, Bahawal Nagar. An agriculturist and a social worker, Shri Bhajan Lal started his political career as Sarpanch of Adampur Gram Panchayat. He was Chairman of the Panchayat Samiti, Hissar for five years.

Shri Bhajan Lal was a Member of the Haryana Legislative Assembly for five terms. He served as the Cabinet Minister in the Government of Haryana with portfolios of Agriculture from 1970 to 1975 and of Co-operation, Dairy Development, Animal Husbandry, Labour and Employment and Forest from 1978 to 1979. Shri Bhajan Lal was the Chief Minister of Haryana from 1979 to 1982; from 1982 to 1986; and, from 1991 to 1996. He was also the Leader of the Opposition in Haryana Legislative Assembly from 2000 to 2004.

Shri Bhajan Lal was a Member of the Ninth and Twelfth Lok Sabha. He was also a sitting Member of the present Fifteenth Lok Sabha from Hissar, Haryana till his sad demise.

Shri Bhajan Lal served in the Union Council of Ministers as the Cabinet Minister of Environment and Forests from 1986 to 1988 and of Agriculture from 1988 to 1989. He had also served as a Member of the Planning Commission.

Shri Bhajan Lal represented the State of Haryana in this House from August, 1986 to November, 1989.

In the passing away of Shri Bhajan Lal, the country has lost an able administrator and a distinguished parliamentarian.

Shri M.F.Husain, passed away on the 9th of June, 2011, at the age of 95 years, in London.

Born in September, 1915 in Pandharpur, Maharashtra, Shri Husain started his career by painting cinema posters, bill boards and banners. He held several one-man shows of his paintings from 1948 onwards, in different cities of India, Europe, USA, Canada, Middle East and South East Asia. His paintings were exhibited as a Special Invitee Artist along with Pablo Picasso at the Sao Paulo Biennial in 1971. He also executed murals in major cities in India and abroad. Shri Husain was awarded Honorary Doctorate by Banaras Hindu University, Jamia Millia Islamia University and Mysore University.

Shri Husain, reputed for his free and creative spirit, also experimented with cinema and his first film 'Through the Eyes of a Painter' won the National Award and the Golden Bear award at International Film Festival held at Berlin in 1967. He also made the movies 'Gaja Gamini' and 'Meenaxi: The Tale of Three Cities'.

Shri Husain was a Fellow of the Lalit Kala Academy and Life Member of the India International Centre. He also had a few publications to his credit, namely, 'Story of a Brush', 'Poetry to be seen', 'Husain', 'Letters', 'Triangles', and 'Retrospective', among others.

Shri Husain was the recipient of innumerable awards, including the Padma Shree awarded in 1966; Padma Bhushan in 1973; and the Padma Vibhushan in 1991.

Shri M.F. Husain was a Nominated Member of the Rajya Sabha from May, 1986 to May, 1992.

In the passing away of Shri M.F. Husain, the country has lost an iconic artist, who captured the public imagination not only in our country but also abroad. He has left an indelible impact on Indian art.

Shri Ram Chandra Vikal, passed away on the 26th of June, 2011, at the age of 94 years.

Born in Nayagaon Basantpur in Ghaziabad district of Uttar Pradesh in November, 1916, Shri Ram Chandra Vikal was influenced by the ideology of the Arya Samaj since his childhood and actively participated in the freedom movement right from his student days.

An agriculturist, Shri Vikal championed the cause of the farmers, labourers and backward classes, and, was instrumental in implementing various social welfare measures like getting irrigation rates reduced and land revenue written off. He also contributed to the setting up of various infrastructural facilities in the towns and villages of Uttar Pradesh by having bridges and railway lines constructed. He was also instrumental in getting several primary schools and colleges set up, establishing agricultural universities in Faizabad and Kanpur and a medical college in Meerut. Shri Vikal was awarded the Degree of Vidyavachaspati, Honoris Causa, by the Gurukul Mahavidyalaya, Jwalapur (Haridwar).

Shri Vikal was the Chairman of the State Farms Corporation of India from 1982 to 1984 and of the Industrial Training Institutes at Noida and Duhai.

Shri Vikal had also attended the World Peace Conference held in Tokyo, Japan in 1970; Second Hindi Conference held in Mauritius in 1976, and, was the leader of the Indian Parliamentary Delegation to Russia in October, 1987.

Shri Ram Chandra Vikal started his legislative career as a Member of the Uttar Pradesh Legislative Assembly in 1952 and was Member of that Assembly from 1952 to 1971. He served as Minister of Forests and Animal Husbandry, Excise, Jail and Fisheries in the Government of Uttar Pradesh from 1969 to 1970. He was also Leader of the Opposition in Uttar Pradesh Legislative Assembly in 1967. Shri Vikal was a Member of the Fifth Lok Sabha.

Shri Ram Chandra Vikal represented the State of Uttar Pradesh in this House from April, 1984 to April, 1990.

In the passing away of Shri Ram Chandra Vikal, the country has lost a veteran freedom fighter, a noted Parliamentarian and a dedicated social worker.

Shri Chaturanan Mishra, passed away on 2nd of July, 2011 at the age of 86 years.

Born in Nahar village in Madhubani District of Bihar in April, 1925, Shri Chaturanan Mishra had actively participated in the 'Quit India Movement' right from his student days.

Shri Mishra was associated with the A.N. Sinha and L.N. Mishra Institute of Research, and, Jagjivan Ram Institute of Parliamentary Work in Patna. He served as the Chairman of Coal Commission of Miners International in 1964, and, President of All India Trade Union Congress for two terms. He was Founder General Secretary of the Kedar Das Institute of Labour and Social Sciences, Bihar.

Shri Chaturanan Mishra started his legislative career as a Member of the Bihar Legislative Assembly and was Member of that Assembly for three terms from 1969 to 1980. He was also a Member of the Eleventh Lok Sabha and served as the Union Minister for Agriculture from 1996 to 1998, with additional charge of the Ministries of Food, Civil Supplies, Consumer Affairs and Public Distribution from April to June, 1997. Shri Mishra had several publications to his credit.

Shri Chaturanan Mishra represented the State of Bihar in this House for two terms, from April 1984 to April 1990, and again from April 1990 to April 1996.

In the passing away of Shri Chaturanan Mishra, the country has lost a veteran freedom fighter, an able administrator, a distinguished parliamentarian and a dedicated trade unionist.

Shri Sudarshan Akarapu, passed away on the 20th of July, 2011, at the age of 56 years, following cardiac arrest.

Born in March 1955, at Banda Ramaram in Nalgonda district of Andhra Pradesh, Shri Sudarshan had his education at Government Junior College Nampally for Boys, Hyderabad.

An agriculturist, Shri Sudarshan was associated with various social welfare organisations and rendered selfless service to the poor and downtrodden. He was Chairman of the Andhra Pradesh State Road Transport Corporation from 1997 to 1999.

Shri Sudarshan started his legislative career as a Member of the Andhra Pradesh Legislative Assembly and was Member of that Assembly for two terms from 1989 to 1999.

Shri Sudarshan Akarapu represented the State of Andhra Pradesh in this House from April, 2002 to April, 2008.

In the passing away of Shri Sudarshan Akarapu, the country has lost an able parliamentarian and a distinguished social worker.

Shri V. Rajeshwar Rao, passed away on the 24th of July, 2011 at the age of 78 years.

Shri V. Rajeshwar Rao was born in September 1932 at Singapoor village in Karimnagar district of Andhra Pradesh. An agriculturist and educationist, Shri Rao was associated with several educational institutions. He started a Private Engineering College, a Junior College and a Public School at Hanumakonda, and an engineering college at Ramtek in Maharashtra. Shri Rao served as Director of the Agricultural Development Bank in 1975. He was also President of the Panchayat Samiti, Bhimadevarapalli in 1970.

Shri Rao started his legislative career as a Member of the Andhra Pradesh Legislative Assembly from 1972 to 1978. He was also a Member of the Andhra Pradesh Legislative Council from 1980 to 1985.

Shri V. Rajeshwar Rao represented the State of Andhra Pradesh in this House from April 1992 to April 1998.

In the passing away of Shri V. Rajeshwar Rao, the country has lost an able parliamentarian and a noted educationist.

We deeply mourn the passing away of Shri M.A. Kadar, Shrimati Sushila Rohatgi, Sri Sathya Sai Baba, Dr. V.P. Dutt, Shri Dorjee Khandu, Shri M.S. Gurupadaswamy, Shri Rao Man Singh, Shri Mostafa Bin Quasem, Shri Bhajan Lal, Shri M.F. Husain, Shri Ram Chandra Vikal, Shri Chaturanan Mishra, Shri Sudarshan Akarapu and Shri V. Rajeshwar Rao.

(One Minute's silence was observed as a mark of respect to the memory of the deceased.)

**WELCOME TO PARLIAMENTARY DELEGATION FROM
SRI LANKA**

MR. CHAIRMAN: Hon. Members, we have with us, seated in the Special Box, Members of a Parliamentary Delegation from Sri Lanka, currently on a visit to our country under the distinguished leadership of His Excellency Chamal Rajapaksa, Speaker of Parliament of Sri Lanka. On behalf of the Members of the House and on my own behalf, I take pleasure in extending a hearty welcome to the Leader and other Members of the Delegation and wish our distinguished guests an enjoyable and fruitful stay in our country. We hope that during their stay here they would be able to see and learn more about our parliamentary system, our country and our people and their visit to this country will further strengthen the friendly bonds that exist between India and Sri Lanka. Through them, we convey our greetings and best wishes to the Parliament and friendly people of Sri Lanka.

**REFERENCE TO THREE TRAIN ACCIDENTS INVOLVING
THE CHHAPRA-MATHURA EXPRESS, THE HOWRAH-
KALKA MAIL AND THE GUWAHATI-PURI EXPRESS**

MR. CHAIRMAN: Hon. Members, as you are aware, 38 persons, including children, have lost their lives and around 30 were injured when the Chhapra-Mathura Express rammed into a bus at an unmanned railway crossing in Uttar Pradesh on the 7th of July 2011. I also refer to the tragic derailment of the Howrah-Kalka Mail near Malwan Railway Station in Fatehpur on the 10th of July 2011 leading to the death of more than 70 persons and causing serious injury to more than 200 persons and blast in the four coaches of the Guwahati-Puri Express near Rangia in Kamrup District of Assam on the 10th of July 2011 in which around 200 persons were injured.

The loss of so many precious lives is indeed very tragic.

I am sure the whole House will join me in expressing our heartfelt sympathy and concern for the families of those who lost their near and dear ones and pray for the speedy recovery of those who got injured.

**REFERENCE TO THE VICTIMS OF SERIAL BOMB BLASTS
IN MUMBAI**

MR. CHAIRMAN: Hon. Members, it is with utmost shock and grief that I refer to the three serial bomb blasts at Zaveri Bazaar, Opera House and Dadar Bus Stand in Mumbai on the 13th of July 2011, in which 24 persons have lost their lives and 126 others were seriously injured.

No words are strong enough to condemn this heinous and senseless act of violence. While condemning such heartless acts of terrorism, we must also reiterate our firm resolve to fight terrorism in all its form with determination.

I am sure the whole House will join me in expressing our heartfelt condolences and sympathy for the families of those, who lost their lives and pray for the speedy recovery of those who were injured.

**REFERENCE TO THE VICTIMS OF CRUISE SHIP MISHAP
IN RUSSIA**

MR. CHAIRMAN: Hon. Members, as you are aware, a cruise ship sank in a storm on the Volga River in Russia on the 10th of July 2011, which led to the loss of many innocent lives including children.

I am sure the whole House will join me in expressing our heartfelt condolences and sympathy to the friendly people of Russia who have lost their near and dear ones in the tragic incident.

**REFERENCE TO TRAGIC BOMB BLAST AND SHOOTING
IN NORWAY**

MR. CHAIRMAN: Hon. Members, as you are aware 76 persons lost their lives and more than 96 were injured in a car bomb explosion that ripped apart a Government building housing the Prime Minister's Office in Oslo and in a shooting spree that followed at a youth camp in the Island of Utoya, Norway, on the 22nd of July, 2011.

Such acts of extremist and terrorist violence deserve to be condemned in the strongest terms. I am sure the whole House will join me in conveying our condolences and sympathies to the bereaved families, and pray for the speedy recovery of those who got injured. In this hour of grief, we express our solidarity with the Government and the people of Norway.

(One Minute's silence was observed as a mark of respect to the memory of the deceased.)

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